

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 195
TO BE ANSWERED ON: 08.12.2022

Ban on single use plastic

195. SHRI V. VIJAYASAI REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) impact of banning single use plastic on industries that are manufacturing single-use plastic products;
- (b) whether Ministry has sent any proposal to the Minister of Finance or the GST Council to reduce GST on raw material used for manufacturing alternatives to single use plastic products;
- (c) if so, the details thereof; and
- (d) if not, whether the Ministry will send such a proposal now?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (d): The prohibition on identified single use plastic items was notified on 12th August 2021 and it came into effect from 1st July 2022. Transition time was provided to units manufacturing banned single use plastic to shift to alternatives. The Ministry of Micro, Small and Medium Enterprises has schemes to provide support to MSME units, which include support to such units earlier involved in manufacturing of banned single use plastic items for switching over to alternatives / other products. These schemes provide support in respect of technology upgradation, creating awareness, marketing support, infrastructural support, as per scheme guidelines. The manufacturing of alternatives will create new job opportunities and business models. GST Council secretariat has been suggested to adjust the GST rates in order to increase adoption of alternatives to banned single use items.
